



बौद्धिक संपदा

भारत

एकस्व / अभिकल्प / व्यापार चिह्न
भौगोलिक उपदर्शन / कॉपीराइट
आरजीएनआईआईपीएम

INTELLECTUAL PROPERTY

INDIA

Patents / Designs / Trade Marks
Geographical Indications / Copyright
RGNIPM



सत्यमेव जयते

भारत सरकार

GOVERNMENT OF INDIA

कार्यालय महानियंत्रक एकस्व, अभिकल्प और व्यापार चिह्न

**Office of The Controller General
Patents, Designs & Trade Marks**

वाणिज्य और उद्योग मंत्रालय

Ministry of Commerce & Industry

उद्योग संवर्धन और आंतरिक व्यापार विभाग

Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन

BOUDDHIK SAMPADA BHAWAN

एस एम रोड/ S M Road

एंटाप हिल / Antop Hill

मुंबई / Mumbai - 400 037, भारत / India

दूरभाष / Tel : 022-24132735

फैक्स / Fax : 022-24123322

ई-मेल / E-Mail : cgooffice-mh@nic.in

वेबसाइट / Website: www.ipindia.nic.in

No:-CGPDTM-18020(16)/34/2023-POD/LLC-008

Date- 13/09/2024

Public Notice

Subject: Compliance with WP(C)-IPD 9/2023 Order Dated 4th July 2024 – Constitution of a special committee to draft ‘Code of Conduct’ to regulate the conduct of Patent and Trademark Agents.

In compliance with the order issued in WP(C)-IPD 9/2023 dated 4th July 2024 by the Hon'ble High Court of Delhi, the Office of the Controller General of Patents, Designs, and Trademarks (CGPDTM) is required to prepare a draft code of conduct to regulate the conduct of Patent and Trademark Agents.

A Special Committee is constituted for this purpose, with members nominated by the Department for Promotion of Industry and Internal Trade (DPIIT):

1. Prof. (Dr.) Unnat P. Pandit, CGPDTM
2. Shri N. R. Meena, Senior Joint Controller of Patents and Designs, O/o CGPDTM
3. Shri S. K. Pandey, Senior Joint Registrar of TM, GI and Copyright, O/o CGPDTM
4. Shri Subhatosh Majumdar, IP Practitioner
5. Ms. Rajeshwari Hariharan, IP Practitioner

This notice is issued to inform the public and relevant stakeholders about the formation of this committee. Any suggestions to the committee regarding the above subject matter may be forwarded to the office of CGPDTM at email id llc-ipo@gov.in within 7 working days from the issue of this notice.

This is issued in accordance with the approval of the competent authority in DPIIT, Ministry of Commerce and Industry.

-Sd-
Hemant Borale
Director (Administration)